COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 57 OF 2018

Dated: 20th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

GMR Kamalanga Energy Limited Appellant(s)

Versus

Central Electricity Regulatory Commission &Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh

Ms. Ankita Bafna.

Counsel for the Respondent(s) : Ms. Parichita Chowdhury

h/f Ms. Swapna Seshadri for R-2

ORDER

The learned counsel appearing for the Appellant and the learned counsel appearing for the second Respondent submitted that pleadings are complete in this matter.

Further, the learned counsel appearing for both the parties submitted that the instant appeal may be posted along with Appeal Nos. 51, 52 & 53 of 2018 as they are similar in nature.

Submissions of the learned counsel for the Appellant and the second Respondent, as stated above, are placed on record.

Post this matter on <u>17-8-2018</u> along with Appeal Nos. 51, 52 & 53 of 2018 as agreed by the learned counsel appearing for the parties.

(S. D. Dubey) Technical Member (Justice N. K. Patil)
Judicial Member

tpd/vg